

Government of Jammu and Kashmir,
Civil Secretariat, Revenue Department.

Notification
Srinagar, the 9th September, 2020

S.O 286 -In exercise of the powers conferred by sub-section (c) of section 133 of the Jammu and Kashmir Land Revenue Act, 1996 (1939 A.D), the Government hereby empower all the Additional Deputy Commissioners, Sub District Magistrates/Assistant Commissioners (R), Tehsildars (Assistant Collector 1st Class) and Naib Tehsildars (Assistant Collector 2nd Class) to exercise the powers under sub-section 2 (c) of section 133 of the J&K land Revenue Act, 1996 (1939 A.D) within their respective Jurisdictions.

By order of the Government of Jammu and Kashmir.

Sd/-

(Dr.Pawan Kotwal) IAS

Principal Secretary to Government,
Revenue Department

Dated: - 09/09- 2020

No: - Rev/S/16/2020- Sgr.

Copy to the:-

1. Ld Advocate General, J&K High Court.
2. All Financial Commissioners.
- 3 Director General of Police, J&K
4. Principal Secretary to the Lieutenant Governor, J&K.
5. All Principal Secretary to the Government.
6. Principal Resident Commissioner 5 Prithivi Raj Road New Delhi.
7. Chief Electoral Officer J&K.
8. Joint Secretary (J&K) Ministry of Home Affairs, Government of India.
9. All Commissioner/ Secretaries to Government.
10. Divisional Commissioners, Jammu/Kashmir.
- 11 Principal Secretary to the Chief Justice J&K High Court.
12. Registrar General, J&K High Court.
13. Chairman J&K Special Tribunal.
14. All Heads of the Departments/ Managing Directors.
15. All Deputy Commissioner of UT, J&K.
16. All District Judges of UT J&K .
17. Director information J&K.
18. Commissioner Survey & Land Records J&K.
19. Custodian General J&K.
20. Chief Engineer Project Sampark/BRO.
21. Director, Archives, Archaeology and Museums, J&K.
22. OSD to Honble Advisor(S)
23. concerned Collectors.
24. General Manager Government Press Jammu/Srinagar.
25. Private Secretary to Chief Secretary J&K.
26. Private Secretary to Principal Director Defence Estates J&K.
27. Private Secretary to Principal Secretary to Govt, Revenue Department.
28. I/C Website Revenue Department/GAD/FCR

(Mushtaq Ahmad)

Under Secretary to Government
Revenue Department